

1463/93

Registrar

27.10.99

No sitting. Adjourned

for 02.12.99. for hearing.

B.O.C.

OR

02-12-99

Hon. Mr. Justice Meekam Saigina Reddy v. a

Hon. Mr. S. Biswas AM.

No representation from
the applicant, the OA is
dismissed in default
of for non-prosecution

S.O. in

AM.

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V.C.

B